

O.R.

In Compliance with
Hon'ble Court order
dated 29-10-93 notices
to respondents No. 1 & 2 issued
by Regd. Court Clerk
Despatch No 6505-6506
dt 4-11-93.

No C.A. has been
filed so far.

Janu
17/1/94

17.1.94

Hon'ble Mr. Justice R.K.Varma, V.C.
Hon'ble Miss Usha Sen, A.M.

In this case, the counter has been
filed by the counsel for the respondents
today. The petitioner's counsel prays for
5 days time for filing Rejoinder. Time as
prayed for is allowed. List this case for
hearing on 25.1.94 along with O.A. 1657/92.

Abu
A.M.

R.K.V.
V.C.

/ju/

O.R.

No R.A. has been
filed so far

Submitted before
Hon'ble Court on 25-1-94
for hearing.

Janu
24/1/94

25-1-94

Not pressed
D. S. Hatt
25.1.94

Hon Mr. Mukherjee JM
Hon Mr. S. Das Gupta AM
Content Petition No 64093 is not
pressed. The contempt Petition is
rejected and the officer are discharged.

S.P.
AM

QW
JM